

i.e., spastic paralysis of the lower limbs.

(b) The information is being collected and will be laid on the Table of the Sabha in due course.

#### B.C.G. Vaccination

1192. Shri Baburao Patel: Will the Minister of Health and Family Planning be pleased to state:

(a) the total number of B.C.G. Vaccinations done in the country so far, year-wise;

(b) the number of persons who suffered from the after-effects of B.C.G. vaccine;

(c) the nature of after or side effects of the B.C.G. vaccine;

(d) the number of deaths caused by B.C.G. so far;

(e) the reasons therefor; and

(f) the steps taken by Government to counteract the after-effects of B.C.G.?

The Minister of Health and Family Planning (Mr. S. Chandrasekhar): (a) The required information is given in the attached statement.

(a) and (c). No major complications have been reported. Only in 2 to 3 per cent cases, complaints were made about delay in the healing of the ulcer at the vaccination site, keloid formation, larger ulcers than expected and enlargement of glands in the area of drainage. These after effects disappeared subsequently.

(d) None.

(e) Does not arise.

(f) No special measures are necessary. Proper supervision to ensure production of potent vaccine and good

technique of vaccination are insisted upon.

#### STATEMENT

B.C.G. Vaccinations performed year-wise since 1949 to April, 1967.

Year	B.C.G. Vaccination (In Lakhs)
1949	1.76
1950	6.35
1951	11.77
1952	21.46
1953	38.57
1954	65.55
1955	80.42
1956	63.90
1957	62.56
1958	70.07
1959	66.25
1960	69.07
1961	68.68
1962	60.97
1963	63.35
1964	62.61
1965	73.71
1966	95.41
1967 (January to April)	26.86*

1009-32

\* Figures for January to April, 1967 are provisional.

#### Loan to Co-operative Spinning Mills

1193. Shri G. C. Dixit: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Industrial Finance Corporation of India has expressed its inability to give block capital loan to Co-operative Spinning Mills;

(b) if so, the reasons therefor;

(c) whether Government propose to assist the Industrial Finance Corporation of India with a view to enable it to provide block capital loans to Co-operative Spinning Mills, which were licensed in 1964 and 1965 and which have commenced implementation of their projects in anticipation of sanction of loans by the Corporation; and

(d) the other steps proposed to be taken to assist the development of co-operative spinning mills?

The Deputy Prime Minister and Minister of Finance, (Shri Morarji Desai): (a) to (c). The Industrial Fin-

ance Corporation of India has not placed any embargo on consideration of applications for financial assistance from the Co-operative Sector in the textile industry, but has had to slow down the processing of fresh applications in view of the very difficult resources position in the context of heavy demands made on it from other priority industries as well. Government will, however, endeavour to provide the Corporation with resources to the extent possible for its overall operations.

(d) According to the existing pattern of Central assistance to States for development of handloom industry, loans may be given by the Central Government to the States for participation in the share capital of cooperative spinning mills. The extent of such assistance is limited to 51% of the paid share capital of the co-operative spinning mills. In addition to the State participation upto 51% in the share capital, assistance by way of loan to the extent of 25% of the total value of share is also granted to the individual members of handloom and other cooperative societies and workers of the mills to become share holders of cooperative spinning mills.

The question of enhancing the State participation in the share capital of co-operative spinning mills from 51% to the extent of 75% to 80% is also engaging the attention of the Government in the Ministry of Commerce.

#### Cost of Answering Questions in Parliament

1164. Shri S. R. Damani: Will the Minister of Finance be pleased to state:

(a) the amount of expenditure incurred on every question that is answered in Parliament; and

(b) whether the cost of answering a question has increased during the last ten years?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) The effort involved in answering a question varies with the nature of the question. No scientific study of the average cost involved in answering a question has been made and such a study will be difficult. In 1959, in answering a question on a similar subject, a rough and ready figure of Rs. 60 as the cost of answering a question had been indicated.

(b) The answer is in the affirmative in view of the general increase in wages including over-time and also because of the number of copies of the reply and translation to be furnished.

#### Orders of Ministries with West Bengal Industries

1165. Dr Banen Sen: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that Ministries are now placing fewer orders with the Bhartiya Electric Works Limited, Metal Box Limited, Braithwaite Kulti Iron Works and other Engineering works in West Bengal; and

(b) if so, the reasons therefor?

The Minister of Works, Housing and Supply (Shri Jaganatha Rao): (a) and (b). The indentors assess their requirements of stores and place their indents on the Directorate General of Supplies and Disposals. The Directorate General of Supplies and Disposals invite tenders. Orders are placed on the firm which has quoted the most economical price, and has offered to supply the store of right quality conforming to the specifications by a guaranteed date of delivery. No separate statistics are kept of orders placed on individual firms. Purchases are made in the most economical manner and in accordance with the definite requirements of the public service. There is therefore no special reason for placing fewer orders on the Industries in West Bengal.